

ITEM NO.9

COURT NO.9

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).21880/2014

(Arising out of impugned final judgment and order dated 17-04-2014 in WP No.719/2003 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

DIRECTOR UP RAJYA KRISHI UTPADAN MANDI
PARISHAD & ORS.

Petitioner(s)

VERSUS

AMAR NATH INDUSTRIES & ORS.

Respondent(s)

(IA No.2/2015 - EXEMPTION FROM FILING O.T.)

Date : 21-11-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s)

Mr. Pradeep Misra, AOR
Mr. Suraj Singh, Adv.

For Respondent(s)

Mr. Jitendra Kumar, AOR
Mr. Abhijeet Kumar, Adv.

Mr. Rajiv Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list after a week.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER